

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/2016  
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit  
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A.M. ILANGO	counsel for Petitioner	[Signature]
2.	P. Mohan Kumar	counsel for Resp 1-4	[Signature]

**ORDER**

Shri A M Ilango, counsel for petitioner present. Shri P Mohan Kumar, counsel for R1 to R4 present. Time extended at their request for submitting final arguments. Put up on **16/3/2017** at **10.30 A.M.**

[Signature]  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)